## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5523 ANSWERED ON:30.04.2013 REMUNERATIVE PRICE OF SUGARCANE Rana Shri Jagdish Singh

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there are reports/complaints indicating that the sugarcane producers are not getting remunerative price for their produce in the country;
- (b) if so, the details in this regard along with the reasons therefor, State-wise;
- (c) the steps being taken by the Government to ensure that the farmers get remunerative price for their produce;
- (d) whether the sugarcane production in the country is sufficient to meet the domestic demand of sugar; and
- (e) if not, the steps taken or proposed to be taken by the Government to bridge the gap between production and requirement of sugarcane and sugar?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The Central Government has not received any report/complaint that sugar cane producers are not getting the Fair and Remunerative Price (FRP) for their produce in the country during the current sugar season.
- (b): Does not rise.
- (c): The Central Government fixes the Fair and Remunerative Price (FRP) of sugarcane under the provisions of the Sugarcane (Control) Order, 1966. The FRP so fixed is based on the recommendations of the Commission for Agricultural Costs and Prices (CACP) and after consultations with State Governments and other stakeholders. The FRP is a benchmark guaranteed price of sugarcane below which no sugar mill can purchase sugarcane from cane growers. Many sugar producing States announce State Advised Price (SAP), which is generally higher than FRP. Further, the Sugarcane (Control) Order, 1966, also contains necessary provisions for timely payment of cane price to sugarcane farmers for sugarcane supplied by them to sugar mills, and the powers for enforcing the provisions relating to payment of cane price dues are delegated and vested with the State Governments who have the necessary field formations.
- (d) The sugarcane production in the current sugar season is estimated at 3345.40 lac tons (2nd advance estimates of the Department of Agriculture and Cooperation) which is sufficient to meet the domestic demand of sugar in the country.
- (e) Does not arise.